## **Training on "Usage of Legal Research Tools"**

The Department of Legal Affairs organized a training programme titled "Usage of Legal Research Tools" on 9th April 2025 (Wednesday) from 10:30 AM to 12:00 PM at the 2nd Floor Conference Hall. This initiative was part of the department's ongoing efforts to enhance the legal research capabilities and technical proficiency of its officers.

The session was conducted by **Shri J.P. Dubey**, **Deputy Legal Adviser**, who served as the **resource person**. Drawing upon his extensive legal experience, Shri Dubey provided participants with an in-depth understanding of modern legal research methodologies, including the use of digital databases, legal information systems, case law retrieval techniques, statutory interpretation tools, and other relevant online legal resources.

The training was attended by a wide range of officials, including Assistant Legal Advisers, Superintendents (Legal), and Assistants (Legal) — including those from the Central Agency Section (CAS) and Legislative Department (LCI) — as well as representatives from all Branch Secretariats.

The session focused on:

- Efficient use of online legal research platforms
- Techniques for retrieving judgments, statutes, and legal commentaries
- Practical demonstrations of search strategies and citation tracking
- Importance of legal research in preparing opinions and briefs

Participants actively engaged with the resource person through questions and discussions, making the session highly interactive and informative. The training was well-received and is expected to significantly aid officers in performing their legal duties with greater precision and efficiency.

